

**RAJYA SABHA**

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**\*SYNOPSIS OF DEBATE**

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**(Proceedings other than Questions and Answers)**

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**Tuesday, August 2, 2016/ Shravana 11, 1938 (Saka)**

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**MATTERS RAISED WITH THE PERMISSION OF THE  
CHAIR**

**1. Proposed Shifting of Tea Board Headquarters From Kolkata to  
Guwahati**

**SHRI VIVEK GUPTA:** I would like to raise an important issue regarding the alleged move by the Central Government to shift the Headquarters of the Tea Board from Kolkata to Guwahati. Since its inception, the Headquarters of the Tea Board has been located in Kolkata. A new Party has come to power in Assam which is trying to favour Guwahati. All such big decisions are being taken without any consultation with the State Government and without taking into account the immense hardship that the State Government and the employees will face.

*(Several Hon'ble Members associated.)*

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**\*This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.**

## **2. Need to refund Money with Interest to Investors Collected by PACL Ltd., a Pearl Group of Companies**

**SHRI SHADI LAL BATRA:** Almost six crore people including small farmers, shop keepers and common men had invested their hard earned money in an agriculture and real estate company PACL India Ltd. hoping to earn profit. Now this company is not repaying the money of these investors. The 'SEBI' and afterwards the Supreme Court of India had ordered the attachment and auction of the properties of this company. But nothing has been done in the matter till now. I urge upon the Government to ensure that the properties of this company are attached, the Chairman and Directors are arrested and the money of the investors is repaid.

*(Shri Ananda Bhaskar Rapolu, Chaudhary Munvvar Saleem, Shri Narendra Budania, Shrimati Viplove Thakur and Kumari Selja associated.)*

## **3. Delay in Setting up Justice Delivery System in Telangana and Andhra Pradesh**

**SHRI ANANDA BHASKAR RAPOLU:** After the bifurcation of Andhra Pradesh as per the Andhra Pradesh Reorganization Act, 2014, the State of Telangana has got its own High Court at Hyderabad. Now, the people of the residuary State of Andhra Pradesh are eagerly waiting to have their own High Court within the limits of their State. The advocates of the state have suggested that the existing building available in the court complex at Vijayawada be allocated to establish the High Court of Andhra Pradesh. I urge upon the Government to ensure Presidential Order for a High Court for Andhra Pradesh.

## **4. Alarming Flood Situation in Assam**

**SHRI RIPUN BORA:** Assam has been reeling under serious flood for the last twenty days. Many people and thousands of animals including rhinos of Kaziranga have died so far. The Government have not given adequate relief to the flood victims. The Government have

not taken it seriously. The Hon'ble Ministe went to Assam but he did not allot any fund nor announced any special package. The Government is to take immediate steps for the relief operation.

*(Several Hon'ble Members associated.)*

### **5. Condition of Toilets Constructed under the National Cleanliness Campaign**

**SHRI REWATI RAMAN SINGH:** When this Government came into power, announced the launch of 'Swachh Bharat Abhiyan'. Under this scheme, about 1 crore toilets were to be constructed. But today half of the total constructed toilets are not being used. These are being used as store rooms rather than toilets. When the scheme was implemented, the Government should have ensured its proper implementation.

*(Several Hon'ble Members associated.)*

**THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI), responding to the matter, said:** The matter raised by the Hon'ble Member is very important. He said that in several states and many places, toilets are not working properly. I will convey this issue to the concerned Minister.

### **6. Serious Situation of Health Services in Rural Areas Due to Shortage of Doctors**

**SHRI PRABHAT JHA:** Two third population of the country reside in villages, but there is a huge shortage of doctors in villages. The availability of doctors per 1000 is only 0.6 in the country. The target fixed for mortality rate has not shown a good result. Every day, thousands of people from the rural areas of the country go to cities for treatment. The condition of doctors are not satisfactory in cities also. Private doctors extort huge sums in the name of treatment.

*(Chaudhary Munvvar Saleem and Shri Prem Chand Gupta associated.)*

### **7. Alleged Infringement of Rights of Panchayati Raj Institutions in Chhattisgarh**

**SMT. CHHAYA VERMA:** The Three Tier Panchayati Raj System was implemented through the 73rd amendment of Constitution for the decentralisation of power. Members of Zila Panchayat are elected, but neither they have been given power nor any funds to develop their constituencies. In Chhattisgarh, where women Sarpanch are elected from the community of SCs/STs, not even given right to hoist the flag on the occasion of the 26th January. I demand from the Government to give power to the officials of Panchayati Raj.

*(Several Hon'ble Members associated.)*

### **8. Concern Over Increasing Cases of Rape in Country**

**SHRI SAMBHAJI SHAHU CHHATRAPATI:** In Kopardi, a teenager was gang raped by a group and then strangled to death. Till the date, Kolhapur has never faced such a thing called rape or murder. I believe that to curb the rising number of rapes, we must take stern action against the culprits so that a strong message is sent across the society. After the Nirbhaya case, laws were amended and a fund was created, but it seems that effective implementation of the law and the efficient utilisation of the fund has not been achieved yet. We must go for an amendment to provide death sentence for violent rapes.

*(Shrimati Jaya Bachchan, Shrimati Jharna Das Baidya, Shri Ram Nath Thakur, Dr. Narendra Jadhav and Shri Ranvijay Singh Judev associated)*

### **9. Pending Proposals for Construction and Development of Airports**

**SHRI SURENDRA SINGH NAGAR:** There is a lack of air connectivity from Uttar Pradesh. Keeping in view of the population of Uttar Pradesh, the Government of Uttar Pradesh has sent a proposal to

open new airports in the State in which a proposal to develop two airports at Jever and Agra is also included. For this land has been identified, where from metro rail from Delhi is proposed and where from Delhi-Mumbai freight corridor passes through. It will release the pressure of Delhi airport. I urge upon the Government that the proposal of Uttar Pradesh kindly be accepted.

**PROF. RAM GOPAL YADAV:** This proposal has been pending for a long time. The earlier Government also promised to get a done. In this work the Government of Uttar Pradesh will fully cooperate.

*(Several Hon'ble Members associated.)*

#### **10. Need for Management of Stray Animals**

**SHRI NARENDRA BUDANIA:** The farmers of the country buy seeds and fertilizers at high cost and yield crops. The farmers do have high dreams for their seeded crops, but crops of farmers are being destroyed by stray animals today. It seems a petty issue but the problem of stray animals has become a major problem of a country. The Government must manage these stray animals.

*(Several Hon'ble Members associated.)*

#### **11. Tenure of Reserve Bank of India Governor**

**SHRI RAJEEV SHUKLA:** The Governor of RBI has resigned. The reason is very known to us. We don't have any clear cut policy for the post of the Governor of RBI. Anyone can be appointed to this post. The Government must formulate a clear cut policy regarding it's qualification, tenure and related matters.

*(Dr. T. Subbarami Reddy and Shri Ranvijay Singh Judev associated.)*

## **12. Deaths and Casualties Caused Due to Lightening in Odisha**

**SHRI DILIP KUMAR TIRKEY:** Odisha has always been victim of natural calamities. Recently, in Odisha 52 person died of lightning. This is a serious issue. Meteorological Department must blow a whistle in regard to probable lightning. I hope that the Government would certainly extend help from the Relief Fund.

**SHRI SHARAD YADAV:** This issue is very serious. The Government must find out a solution by having a talk to Scientists.

*(Several Hon'ble Members associated.)*

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### **CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**

#### **Alleged Diversion of Money from Employees' Provident Fund to the Stock Market**

**SHRI AHMED PATEL:** I call the attention of the Minister of Labour and Employment to the alleged diversion of money from Employees' Provident Fund to the stock market.

**THE MINISTER OF STATE OF THE MINISTRY OF  
LABOUR AND EMPLOYMENT (SHRI BANDARU  
DATTATREYA):** Employees' Provident Fund Organisation (EPFO) invests money as per the investment pattern notified by Government of India. The pattern of Investment has been notified by Ministry of Labour & Employment for Employees' Provident Fund Organisation (EPFO) on 23rd April, 2015 on the basis of the pattern of investment notified by Ministry of Finance dated 2nd March, 2015. This Pattern mandated 5-15% investment in equity and related investments. Accordingly, to begin with, it had been decided to invest 5% of the incremental allocation in Exchange Traded Funds (ETF) based on Nifty 50 and Sensex Indices. Accordingly, EPFO started investment in ETF w.e.f August 2015. Till June 2016, a total of Rs.7,468 crores has

been invested in ETF. The total return on this investment as on 30th June 2016 was 7.45% positively.

**The Hon'ble Minister, replying to the points raised by Members, said:** There is no diversion of money from Employees Provident Fund to stock market. Investment will be made according to the notification of the Central Government. As Chairman of the CBT, my paramount duty is to safeguard the workers' interests. All over the world, as per the pattern in the long-term investment in equity, the returns are positive and encouraging. Equity funds will give encouragement in a positive direction and in a profitable manner. It is an investment in the Exchange Traded Funds. I am more concerned about CBT. All the equity investment will be done in NIFTY and Sensex. Employees Provident Fund Scheme has got five Schemes. In these five Schemes, we have invested the amount very carefully. We have carefully kept the NIFTY at 75 per cent and Sensex 25 per cent. Earlier, it was only through SBI. To maintain competitiveness, now we have given the opportunity to UTI also. We have taken a very cautious approach. The indications are positive and we are moving in the right direction. The economic growth is picking up and the GDP is also increasing. There are no unclaimed amounts in EPFO. There are only inoperative accounts and those inoperative accounts have money worth Rs. 42,000 crores. We are giving interest to all inoperative accounts and automatically, the accounts will come into operation. This Government has taken a new initiative, Shram Suvidha Portal of Universal Account Number. By this financial year, all these fifteen crore accounts will be under the UAN system. We are pro-worker, pro-progressive and also pro-poor. All the Portfolio Managers are appointed as per the investment pattern as notified by the Central Government. I will definitely assure this House that the trend is in a positive direction. We are committed for the welfare of the workers.

## GOVERNMENT BILL

### **The Institutes of Technology (Amendment) Bill, 2016**

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR), moving the motion for consideration of the Bill, said:** We are establishing new IITs at Tirupati, Palakkad, Goa, Dharwad, Jammu and Bhilai, and the ISM Dhanbad which is a very premier institute. I hope, all sections of this House will support.

**PROF. M.V. RAJEEV GOWDA:** A new IIT is going to be established in the city of Dharwad. Dharwad is a wonderful place to have this kind of an institution as it is a hub of culture. These institutions are needed to be well-funded. The amount must be put upfront by the Government. They are investments in transforming the economy of the region in which they are established. They also need to promote scientific culture by becoming the hub of discussions that are open to the entire community and not only to the students of their institution. It is a very sorry state of affairs that there are only a couple of Institutes in the top 200. The IITs focussed significantly on teaching the brightest minds who are interested in engineering, mathematics and science but there are many other minds who are interested in arts subject. We want to work on the problems and issues that matter to India. Research is about creating a culture, creativity and innovation. This is going to happen through the establishment of other kinds of infrastructure. We need Government grants so that the best ideas can flourish. Government have to create that culture. We have to engage with the best in the world. We trust that Government to run this institution in the best possible manner but do not interfere in the nitty-gritty of academic decision making. I would urge Government that do not interfere with the research agendas and freedom of expression on campus. Reservations have always been there in the IITs for a long time but there is a lot of concern about, whether reservations have worked well. Human resources be created out of these IITs. As far as brain drain is concerned basically a better

research work culture is there outside. We are worrying that the brain drain is really costing India a whole generation of talent but the youngsters have the confidence that they too can go out there and set up new companies. We need to reach out to the alumni of these institutions who wanted to give endowments. We need to allow endowments with freedom and flexibility for institution-building. Students are coming from coaching shops in Kota, or some places like that and we need to change that culture. We need to ensure that creativity is central to that examination, and to identifying talent so that institution grows. We also need to go beyond just technology and engineering courses. We need to add humanities. We need to create well-rounded technologists who understand the needs of the country and understand the complexities of society. We have the systems in place to encourage our talent so that we bring in foreign students and foreign faculty to engage with us and vice versa. We need to have a vision for the future where these do not become teaching shops but truly institutions of national importance that are transforming Indian technology

**SHRI SHIV PRATAP SHUKLA:** I support the Bill. India is known for education and each of the Government pay attention to education and medical. Government have provided funds to IITs which had been established in 2008. No IIT can be established without the industrial exposure. Now seats of IITs will be more than 10,000 which is good for those students who are not getting admission in any of the IITs. Hon'ble Prime Minister want to establish IITs in each of the state on the line of AIIMS. We should not earn IIT degree to get job. Government may consider on the issue that higher education should be qualitative. Students are attracting towards IIMs instead of IITs due to globalisation. We need to look at this issue. We have lack of faculty though Government are working in the direction to increase it. Today India is known as software producing country. These proposed new IITs will contribute in increasing the number of Engineers and in development of India. We should also consider that

how brain drain can be stopped. Government should consider about the infrastructure of these IITs.

**SHRI VISHAMBHAR PRASAD NISHAD:** There is proposal to open one IIT in Kerala, Andhra Pradesh, Chhattisgarh, Jammu and Kashmir, Goa and Karnataka in each of the state. Uttar Pradesh is a very big state. Students on a large scale are studying there and talents are coming out. You have not just to see six IITs only but you have to look after 22 IITs together. You need to meet the shortage of faculties, professors, scientists and teachers there. You will have to improve the education of children and change the syllabus. We would like to request the Hon'ble Minister that the children belonging to backward and rural areas should get the facilities. 80 percent of the children go to foreign countries after getting higher education. We are unable to withhold them. You should bring such a legislation which prevents our talents from going outside. There should be a restriction on them for working at least 10 or 15 years in the country. Free coaching arrangements should be made for the children of poor, backward class and tribals. The Bill brought by Hon'ble Minister is very good one and we support it.

**SHRI N. GOKULAKRISHNAN, making his maiden speech, said:** I welcome the Bill on behalf of my party. The Union Territory of Puducherry, is embedded with all leading educational institutions like JIPMER, National Institute of Technology. It has grown into an important educational hub of South India. In order to strengthen the educational sector in the Union Territory of Puducherry, an Indian Institute of Technology is felt utmost essential for the State. It is also imperative to have an Indian Institute of Management. For the thousands of people who are residents of Puducherry, it is important to have proper infrastructure and other facilities. Therefore, I insist that the Government of India sanctions both the Indian Institute of Technology and Indian Institute of Management for Puducherry on a priority basis in the ensuing proposal and the Government of Puducherry shall extend all help for setting up these institutions.

**SHRI MD. NADIMUL HAQUE:** IITs are among India's pioneer institutes and it is necessary that they become one of the leading centres of excellence in the world. Our first focus should be on improving the infrastructure, research facilities and faculty in these institutes. It is really unfortunate that none of our IITs are among the top 100 institutes in the world. The present Government should invite top international institutes and universities from Europe, America and other parts of the world to bring in world-class infrastructure and research facilities. Focus should be more on student and faculty exchange. It will improve the quality of education. I would also like to raise my concern over the fee hike that has taken place recently in the IITs. The present Government has hiked the fee by more than 100 per cent. I strictly oppose it and would request the Government to roll it back. We are in favour of setting up of at least one IIT in each State. It is important that the Government makes sure the availability of better opportunities for the students in the country itself, so that the trend of going abroad after graduating from the IITs decreases. Thus, more funds should be allocated for those students who want to pursue research after their college education is completed.

**SHRI C.P. NARAYANAN:** I welcome the move of the Government to start half-a-dozen IITs at different places in the country. I would request the Minister to see to it that the sanctioned strength is in place. I would request him to ensure that senior and experienced teachers are there. Regarding funding and fee, yesterday the Minister mentioned certain things. He had announced certain fee concessions. I would like to ask him if some more concessions could be made. The freedom, the democracy, in the educational institutions is very important. It is not only for students and teachers to come together to form associations. Even for their intellectual activities, an atmosphere of democracy is very important. We want to bring in people from West. But, by bringing people from there alone our universities and higher education institutions would not thrive. We have to create an atmosphere different from the feudal atmosphere which we have.

**SHRI DILIP KUMAR TIRKEY:** I am on my legs to support this Bill. It is a very good thing that Government is coming forth with the proposal to open six new IITs. But we will have to see that only 230 Crores have been allocated in the Budget of 2016-17. We will have to see that how much sharing is of the Centre and States therein. We want the work to be completed at the earliest. In addition to that a large number of posts lying vacant in all of our IITs. In Bhubneshwar also large number of posts are lying vacant. Efforts should be made to fill up these vacancies. Besides, I would also like to add that fee has been enhanced too much in IITs. Due to that children belonging to SC/ST and those of poor farmers may face lots of problems. You have to pay attention on this front also.

**SHRI RAJARAM:** I am on my legs to speak on IIT (Amendment) Bill, 2016. This Bill provides for the setting up of 6 new institutes of technology. The education is the only basis with the help of which we can overcome the problems of increasing population and starvation. The proposed Bill is a good step by Government in this direction. Our party supports it. I would like to draw the attention of the Hon'ble Minister on the declining standard of education. Today in the way the standard of education particularly technical education is going down, it needs much improvement. Today, though the number of educational institutions is going up but we need teachers dedicated for the quality of education. There is a huge dearth of teachers in engineering colleges and management colleges even today. We need such education that is accessible for all and also which is cheap and qualitative. Government should roll back the decision of hiking the fees for students. The education loans provided by Banks should also be provided on cheaper interest rates. Besides, this loan should be made easily available. The education should be made job oriented by Government so that our children get better education and do not go to foreign countries. More and More IITs and IIMs should be opened in the areas which are backward, downtrodden and tribal.

**SHRI D. RAJA:** The objective of this Bill is to create new IITs, but higher education has become a big business in the private sector. The Government should consider the demand of an IIT in Puducherry. The reservation policy is not effectively implemented in the IITs and it is the case not only with regard to admissions but also with regard to recruitment of faculty. We create these institutions to give access to education to the poor people, marginalized and weaker sections of our society. The fundamentalist forces have become very aggressive in the recent times. They are destroying the academic freedom and sedition charges are also being slapped against the students. The fellowship is not only inadequate, but there is no timely-payment also. Because of that, students undergo some mental trauma and they are committing suicides also. Please also take note of the existing social discrimination in universities, in IITs and in institutions of national importance. I request you to ensure that our IITs and Institutes of National Importance really emerge as our pride and are accessible to weaker sections of our society.

**SHRI V. VIJAYASAI REDDY:** This is a progressive step in the right direction to satisfy the requirements stated in the AP Reorganisation Act. The IIT which was established in Tirupati last year has been allotted 509 acres of land by the State Government. The total requirement of funds to make it full-fledged Institute is Rs. 1,750 crores and now, the HRD Minister has promised that there would be significant budgetary allocations in the future. I urge the Minister to increase the number of courses, number of branches and also the number of students from 30 to at least 50 in IIT, Tirupati. Research programmes be started and then only we can say that these Institutes would be of national importance and satisfy the requirements of IIT standards. I hope the HRD Minister will address the issue of filling up the top-level posts on contract basis or deputation basis. The IIT, Tirupati, which was established last year has also no full-fledged Director. I urge the Minister to appoint independent Directors for each of the institutes proposed to be established now. I hope the Central Government would establish coaching centres so that the socially and

educationally backward students also would compete with other students and the standards would be maintained. By establishing these coaching centres, I am very confident that the figure of dropout would come down in future. The Government of India has not taken the help of IIT-Tirupati for the Uchcharat Avishkar Yojana for making the 'Make in India' scheme successful.

**SHRI JAIRAM RAMESH:** The IITs and IIMs should be freed from the control of the Ministry of Human Resource Development. So, my plea to the government is, give full autonomy to the boards and the councils and hold them accountable for reservations and financial expenditure. The single biggest problem in IITs is the ministry's control. You remove this control and the IITs will blossom.

**DR. PRABHAKAR KORE:** I welcome this Bill, but at the same time would like to say that many students are leaving IITs not because of depression but there are no teaching facilities. IIT-Dharwad was started in temporary Government water management building. The Infosys Company, wanted to sponsor this IIT, so let them do it.

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\*\*\*Supplement covering rest of the proceedings is being issued Separately.